

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10240/2017

SATYAVIR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.132781/2017-CONDONATION OF DELAY
IN FILING and IA No.132784/2017-EXEMPTION FROM FILING O.T.)

Date : 19-03-2018 This petition was called on for hearing today.

For Petitioner(s) Ms. Ritu Rastogi, Adv.
 Ms. Sasmita Tripathy, Adv.
 Mr. Sanjay Kumar Visen, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SANJAY PARIHAR
Registrar

MG